

CBI No. 354/2019

CBI VS. RAKESH TIWARI

01.09.2020

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020 on an application filed by applicant/accused Neeraj Raja Kochhar

Present: Sh. Om Prakash Ld. PP for CBI.

Ms. Astha Ld. Counsel for accused.

An application seeking permission to travel abroad (Romania) has been filed by Ld. Counsel for applicant Neeraj Raja Kochhar through email on 31.08.2020. Ld. PP submits that he has not received the copy of this application. Ld. Counsel for the applicant submits that advance copy was sent to IO on his e mail. Reader is directed to supply the copy of the same to Ld. PP for CBI on his email address.

Put up for filing of reply on behalf of CBI and consideration on

03.09.2020.

In the meantime, Ahlmad is directed to get the case be scanned.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADDC/ND/01.09.2020

CBI No. 117/2019

CBI VS. DINESH DAHIYA

01.09.2020

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.

Present: Sh. Om Prakash Ld. PP for CBI.

Sh. Sandeep Sharma Ld. Counsel for accused.

Matter was proceeding at the stage of final arguments.

Ld. Counsel for accused submits that he wants to argue the matter on physical hearing as his client is not agreeable for final disposal of the case through written submissions and virtual arguments.

Put up the matter for final arguments on **28.09.2020**.

In the meantime, Ahlmad is directed to get the case be scanned.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADC/ND/01.09.2020